

Separate
order

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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 67/(MAH)/2017
MA No. 469/2017

CORAM:

Present:

SHRI M.K. SHRAWAT
MEMBER (J)


SHRI V. NALLASENAPATHY
MEMBER (T)


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 10.10.2017

NAME OF THE PARTIES: Reliance Commercial Finance Ltd.
V/s.
Gupta Corporation Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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1.	UMANG THAKAR ASHISH PYAST	Advocates i/b Dinn & Dinn Associates Adv. for custodial management of Corporate Sector	
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2	AKANKSHA AGRAWAL	Counsel for the Interim Resolution Professional / Applicant	
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